

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,**

**ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 13<sup>th</sup> day of August, 2018

Present:

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Mohd. Jamshed, Member (A)**

**Original Application No. 330/515 OF 2013**  
(U/S 19, Administrative Tribunals Act, 1985)

Nandlal Ram S/o Shri Ramraj R/o Village Parsara Post Banjarwa District Varanasi.

.....Applicant.

By Advocates – None

**V E R S U S**

1. Union of India through Ministry of Post, New Delhi.
2. Chief Post Master General, Lucknow
3. Superintendent of Post Offices Parikshetra Sitapur.

.....Respondents.

By Advocate : Shri R. K. Srivastava

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain , J.M. :**

1. None present for the applicant. Shri R. K. Srivastava, learned counsel for the respondents is present.
2. On perusal of file it appears that on several dates no one was present on behalf of applicant. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.
3. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

**(MOHD. JAMSHEDE)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/Shashi/